## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. Mayula Den, Adr FOR KSR & CO COMPOLAY Socretaries up

CBE

2. K. Crowtham Kumar Athiban Vijay A.K

Counsel joe Potitioner Athiband

**ORDER** 

Counsel for both parties present. Counsel for respondents in CA-1/2014 sought further time for filing counter as she has not received copy of the said CA. Counsel for petitioner is directed to serve a copy of the CA to enable the other side to file their counter. Time extended at request. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)